

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
OFFICE OF THE DISTRICT MAGISTRATE (NORTH)
D.M. NORTH OFFICE COMPLEX, G.T. KARNAL ROAD, ALIPUR, DELHI-36.

dated:- 19/02/2020

F. No. SDM/ALP/Misc/19/20782

To

The Sr. Env. Engineer
Delhi Pollution Control Committee
First Floor, E- Block, Vikas Bhawan
Upper Bela Road, Civil Lines, Delhi-54

Sub: (1) Demarcation & Removal of unauthorized encroachment from the Pond at Khasra No.49(1-15), village Jindpur. And
(3) Report reg. recovery of environmental damages compensation from 12 units located in Jindpur & Mukhmelpur with reference to Hon'ble NGT order dated 25.03.19 in the case titled as Deepak Vs GNCT of Delhi in original application no. 106/2019

Sir,

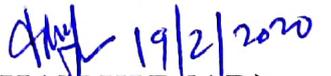
This is with reference to the subject cited above. In this regard, status report on action taken may be seen as under:

1. On receipt of recovery certificate from DPCC against the polluting units at village Jindpur and Mukhmelpur, notice dated 30.07.19 was issued and it was directed to deposit the environment compensation by 16.08.19 but no payment has been made by the judgment debtor.
2. Since, environmental compensation was not deposited then warrant of arrest was issued against to the JDs through SHO, Alipur for producing the JDs on or before 20.10.2019.
3. There after, JDs have appeared and given written submission stating that " I seek some more time for relief to decide this matter from our side to right direction as a plot owner of ----- (address of resopective plot). Due to very heavy amount of fine I want some more time and some JDs have submitted that their appeals are pending before the DPCC.
4. However, no amount has been deposited by JDs. Hnece, once again, notice to each JDs, through SHO Alipur, have been issued to deposit the recovery amount as environmental compensation by 09.12.2019.
5. Meanwhile, JDs have submitted order of DPPC imposing EDC related to recovery certificate has been set aside by Hon'ble High court and Hon'ble NGT for reconsideration by DPCC hence, recovery proceedings have been stopped.

dy

6. Further, as to demarcation and encroachment removal from the pond at khasra no. 49 (1-15) of village- Jindpur, it is informed that joint survey was carried out and it was decided to carry out demarcation by TSM as surrounding area is built-up.
7. Accordingly, BDO (North) has been requested to arrange TSM Survey to carry out the demarcation proceeding. On 01.11.19, mustkil stone (reference point) has been shown to surveyor in the presence of the available stake holder.
8. As per survey report (copy enclosed), there is park, main rasta of the village and some other encroachments on the khasra no. 49 (1-15) of village- Jindpur, Delhi.
9. In this regard, an order has also been issued to the custodian of land i.e. BDO (North) for removal of the encroachment, copy of order enclosed. Simultaneously, the identified encroachers have also been directed vide letter no. 4055-64 dt 01.02.2020 to remove encroachment by 19.02.2020, copy of order is attached.
10. On expiry of notice period, action for encroachment removal will be taken by the land custodian i.e. BDO (North).

This is for information and further necessary action at your end.


(KRISHAN KUMAR)
SDM (ALIPUR)

Sl No	Name & address	Env. Damage assessed (in Rs.)
1	M/s Star Wood Wool Industries , Kh No 33/4, Near Shiv Mandir, Village Jindpur, Delhi-36.	1,61,43,750/-
2	M/s Krishna Process, Kh No 33/7/1 Behind Govt School, Village Jindpur, Delhi-36	45,30,000/-
3	M/s N R Industries, Kh No 33/4 & 33/5, Near Pardhan House, Village Jindpur, Delhi-36	64,87,500/-
4	M/s Thakur Dyeing, Kh No 126, Village Mukhmelpur, Delhi-36	61,20,000/-
5	M/s Sevenhill Enerprises, Kh No 126, Village Mukhmelpur, Delhi-36	84,00,000/-
6	M/s Tej Ram Dyeing, Near Water cooling palnt, Village Mukhmelpur, Delhi-36	79,50,000/-
7	M/s Sumit Dyeing, Kh No 141, Village Mukhmelpur, Delhi-36	79,50,000/-
8	M/s Yolo Product P Ltd, Kh no. 41, Village Mukhmelpur, Delhi-36	1,23,75,000/-



GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI OFFICE OF THE
ASSISTANT COLLECTOR GRADE-I/II ROOM NO.16 D.M. NORTH (REVENUE)
OFFICE COMPLEX G.T. KARNAL ROAD ALIPUR DELHI-110036.

NOTICE

CASE NO. 329/misc/SDM/AP 20502

DATE:- 22/01/2020

Whereas a sum of Rs 1,61,43,750/- is recoverable from you on account of the Recovery Certificate issued by the Delhi Pollution Control Committee r/o RC No. DPCC/MC-V/NR/DA-106/2019/5149-54 Recoverable as arrears of Land Revenue.

You are hereby directed to deposit these dues by 29-1-2020 failing which further action for the realization of the dues will be taken against you.

Further, you are directed to submit Performa of attested affidavit. In case of non compliance, further coercive action shall be initiated against you as per relevant provision of DLR Act.


ASSISTANT COLLECTOR, GRADE-I/II
ALIPUR DELHI
Assistant Collector
Alipur, Delhi Gr-II

To,

M/s Star Wood Industries Land
owner Sh. Anil Kumar A/o KH.No.
33/4, Near Shiv Mandir, village
Jindpur Delhi-36



GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI OFFICE OF THE
ASSISTANT COLLECTOR GRADE-I/II ROOM NO.16 D.M. NORTH (REVENUE)
OFFICE COMPLEX G.T. KARNAL ROAD ALIPUR DELHI-110036.

NOTICE

CASE NO. 338/misc/SDM/AP 20503

DATE:- 22/01/2020

Whereas a sum of Rs 79,50,000/- is recoverable from you on account of the Recovery Certificate issued by the Delhi Pollution Control Committee r/o RC No. DPC/emo-v/mur/oa-166/2019/s204-14 Recoverable as arrears of Land Revenue.

You are hereby directed to deposit these dues by 29/01/2020 failing which further action for the realization of the dues will be taken against you.

Further, you are directed to submit Performa of attested affidavit. In case of non compliance, further coercive action shall be initiated against you as per relevant provision of DLR Act.


ASSISTANT COLLECTOR, GRADE-I/II
ALIPUR DELHI
Assistant Collector
Alipur, Delhi Gr-II

To,

M/s Ty Ram Dyeing Plot owner

Sh. Sukhbir Singh Rana A/o

Near Water bottling Plant, village
Mukhlapur Delhi-36



GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI OFFICE OF THE
ASSISTANT COLLECTOR GRADE-I/II ROOM NO.16 D.M. NORTH (REVENUE)
OFFICE COMPLEX G.T. KARNAL ROAD ALIPUR DELHI-110036.

NOTICE

CASE NO. 339/misc/som/AP 20504

DATE:- 22/01/2020

Whereas as sum of Rs 79,50,000/- is recoverable from you on account of the Recovery Certificate issued by the Delhi Pollution Control Committee r/o RC No. DAE/CAC-V/NAT/OA-106/2019/5215-20 Recoverable as arrears of Land Revenue.

You are hereby directed to deposit these dues by 29/01/2020 failing which further action for the realization of the dues will taken against you.

Further, you are directed to submit Performa of attested affidavit In case of non compliance, further coercive action shall be initiated against you as per relevant provision of DLR Act.


ASSISTANT COLLECTOR, GRADE-I/II
ALIPUR DELHI

Assistant Collector
Alipur, Delhi Gr-II

To,

M/s Sumit Dyeing Plot owner
Sh. Ravinder Singh Rana P/o Kh.No.
141, Village, Mukhmel pur Delhi-36



GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI OFFICE OF THE
ASSISTANT COLLECTOR GRADE-I/II ROOM NO.16 D.M. NORTH (REVENUE)
OFFICE COMPLEX G.T. KARNAL ROAD ALIPUR DELHI-110036.

NOTICE

CASE NO. 330/misc/SOM/AP 20505

DATE:- 22/01/2020

Whereas as sum of Rs 45,30,000/- is recoverable from you on account of the Recovery Certificate issued by the Delhi Pollution Control Committee r/o RC No. DPCC/CPC-V/NT/DA-106/2019/5155-60 Recoverable as arrears of Land Revenue.

You are hereby directed to deposit these dues by 29/01/2020 failing which further action for the realization of the dues will taken against you.

Further, you are directed to submit Performa of attested affidavit. In case of non compliance, further coercive action shall be initiated against you as per relevant provision of DLR Act.


ASSISTANT COLLECTOR, GRADE-I/II
ALIPUR DELHI
Assistant Collector
Alipur, Delhi Gr-II

To,

m/s Krishna Process, land owner
Sh. mukesh s/o Sh. Ramphal R/o
Kh. No. 33/7/1, Behind Govt. school
village, Jindpur Delhi



**GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI OFFICE OF THE
ASSISTANT COLLECTOR GRADE-I/II ROOM NO.16 D.M. NORTH (REVENUE)
OFFICE COMPLEX G.T. KARNAL ROAD ALIPUR DELHI-110036.**

NOTICE

CASE NO. 340/misc/som/AP 20501

DATE:- 22/01/2020

Whereas as sum of Rs 1,23,75,000/- is recoverable from you on account of the Recovery Certificate issued by the Delhi Pollution Control Committee r/o RC No. DPCC/CMC-V/DMT/OA-106/2019/5221-26 Recoverable as arrears of Land Revenue.

You are hereby directed to deposit these dues by 29/01/2020 failing which further action for the realization of the dues will taken against you.

Further, you are directed to submit Performa of attested affidavit In case of non compliance, further coercive action shall be initiated against you as per relevant provision of DLR Act.

To,

M/s Yolo Product P. Ltd, Plot
owner, Sh. Dharmender Ramesh
S/o Sh. Vijender Rana R/o Kh.No.
41, Village Mukhamel Pur Delhi

ASSISTANT COLLECTOR, GRADE-I/II
ALIPUR DELHI
Assistant Collector
Alipur, Delhi Gr-II

कार्यालय उप दंडाधिकारी (अलीपुर)
कार्यालय जिलादंडाधिकारी (उत्तर) जी .टी . करनाल रोड, अलीपुर दिल्ली
110036.

पत्र संख्या /

3974 - 3990

दिनांक 14/01/20

सार्वजनिक नोटिस /सुचना

पत्र संख्या BDO/ Demarcation/Jind pur /2019-20/5767-70
दिनांक 07/10/2019 के द्वारा खसरा नंबर 49(1-15) ग्राम जिन्दपुर की
निशानदेही टी.एस.मशीन से करने के लिए प्राप्त हुआ है ।

अतः दिनांक 28/01/2020 समय 12-30 P.M पर उपरोक्त
खसरा नम्बरों के आस पास के भूमिधर/वस्तेदारान दिनांक /समय पर हाज़िर
मिले । सर्वेक्षक द्वारा मौके पर निशानदेही का कार्य पुरा किया जायेगे ।


10-01-2020
तहसीलदार (अलीपुर)
D.N.H.S.L.D.A. COMPLEX
ALIPUR, DELHI-110036

प्रतिलिपि:-

1. खंड विकास अधिकारी (उत्तर) अलीपुर दिल्ली ।
2. मैसर्स मैप ऐज इन्फ्रास्ट्रक्चर (निजी) लिमिटेड 9/57 इक्लव विहार
वशुन्धरा गाज़ियाबाद उत्तर प्रदेश 201012.
3. अधिशासी अभियंता (CD-VI) सिचाई व बाढ़ नियंत्रण विभाग भारत
नगर दिल्ली 110052.

राजबीर

4. श्री राजबीर, सुंदर सिंह, जगबीर, सुखबीर सिंह पुत्र श्री कली राम पता
ग्राम जिन्दपुर दिल्ली ।

श्रीमति सरतो देवी

5. श्रीमति सरतो देवी पत्नी श्री सूरत सिंह पता ग्राम जिन्दपुर दिल्ली ।

राकेश

6. श्री राकेश पुत्र श्री मांगे राम पता ग्राम जिन्दपुर दिल्ली ।

7. श्री सुरेश पुत्र श्री लाल पता ग्राम जिन्दपुर दिल्ली । मनीषा

8. श्री नानक चन्द पता ग्राम जिन्दपुर दिल्ली । पादर प्रिय

9. श्री सुभाष पुत्र श्री केशो राम पता ग्राम जिन्दपुर दिल्ली । शारिता देवी

10. श्री बलराज पुत्र श्री करने पता ग्राम जिन्दपुर दिल्ली । रेखा देवी

11. श्री वीर सिंह , राजेंदर सिंह पुत्र श्री तारा चन्द पता ग्राम जिन्दपुर

दिल्ली ।

12. श्री ईश्वर सिंह पुत्र श्री राय सिंह पता ग्राम जिन्दपुर दिल्ली ।

13. श्री लोकेश , हितेश पुत्र श्री रणबीर सिंह पता ग्राम जिन्दपुर दिल्ली ।

14. श्री महेंदर सिंह पुत्र श्री छतर सिंह पता ग्राम जिन्दपुर दिल्ली ।

15. श्री शो राम पुत्र श्री मांगे राम (Saut Ram) Wince

16. भूमिधर/वस्तेदारान ग्राम जिन्दपुर दिल्ली ।

17. हल्का पटवारी

10-01-2020

तहसीलदार (अलीपुर)

TENSILDAR (ALIPUR)

D.M. (ALIPUR) OFFICE COMPLEX

ALIPUR, DELHI-110036

कार्यालय उप दंडाधिकारी (अलीपुर)

कार्यालय जिलादंडाधिकारी (उत्तर) जी .टी . करनाल रोड, अलीपुर दिल्ली

110036.

पत्र संख्या /

3974 - 3990

दिनांक 14/01/20

सार्वजनिक नोटिस /सूचना

पत्र संख्या BDO/ Demarcation/Jind pur /2019-20/5767-70
दिनांक 07/10/2019 के द्वारा खसरा नंबर 49(1-15) ग्राम जिन्दपुर की
निशानदेही टी.एस.मशीन से करने के लिए प्राप्त हुआ है ।

अतः दिनांक 28/01/2020 समय 12-30 P.M पर उपरोक्त
खसरा नम्बरों के आस पास के भूमिधर/वस्तेदारान दिनांक /समय पर हाज़िर
मिले । सर्वेक्षक द्वारा मौके पर निशानदेही का कार्य पुरा किया जायेगे ।


10-01-2020
तहसीलदार (अलीपुर)
TEHSILDAR (ALIPUR)
तहसील अलीपुर दिल्ली
D.M. (NORTH) OFFICE COMPLEX
ALIPUR, DELHI-110036

प्रतिलिपि:-

1. खंड विकास अधिकारी (उत्तर) अलीपुर दिल्ली ।
2. मैसर्ज मैप ऐज इन्फ्रास्ट्रक्चर (निजी) लिमिटेड 9/57 इक्लव विहार
वशुन्धरा गाज़ियाबाद उत्तर प्रदेश 201012.
3. अधिशासी अभियंता (CD-VI) सिचाई व बाढ़ नियंत्रण विभाग भारत
नगर दिल्ली 110052.
4. श्री राजबीर, सुंदर सिंह, जगबीर, सुखबीर सिंह पुत्र श्री कली राम पता
ग्राम जिन्दपुर दिल्ली ।
5. श्रीमति सरतो देवी पत्नी श्री सूरत सिंह पता ग्राम जिन्दपुर दिल्ली ।
6. श्री राकेश पुत्र श्री मांगे राम पता ग्राम जिन्दपुर दिल्ली ।
7. श्री सुरेश पुत्र श्री लाल पता ग्राम जिन्दपुर दिल्ली ।
8. श्री नानक चन्द पता ग्राम जिन्दपुर दिल्ली ।
9. श्री सुभाष पुत्र श्री केशो राम पता ग्राम जिन्दपुर दिल्ली ।
10. श्री बलराज पुत्र श्री करने पता ग्राम जिन्दपुर दिल्ली ।

11. श्री वीर सिंह , राजेंदर सिंह पुत्र श्री तारा चन्द पता ग्राम जिन्दपुर दिल्ली ।
12. श्री ईश्वर सिंह पुत्र श्री राय सिंह पता ग्राम जिन्दपुर दिल्ली ।
13. श्री लोकेश , हितेश पुत्र श्री रणबीर सिंह पता ग्राम जिन्दपुर दिल्ली।
14. श्री महेंदर सिंह पुत्र श्री छतर सिंह पता ग्राम जिन्दपुर दिल्ली ।
15. श्री शो राम पुत्र श्री मांगे राम
16. भूमिधर/वस्तेदारान ग्राम जिन्दपुर दिल्ली ।
17. हल्का पटवारी

 10-01-2020

TEH-तहसीलदार (अलीपुर)
D.M. (NO. तहसील अलीपुर दिल्ली-EX
ALIPUR, DELHI-110036

कार्यालय उप दंडाधिकारी (अलीपुर)
कार्यालय जिलादंडाधिकारी (उत्तर) जी .टी . करनाल रोड, अलीपुर दिल्ली
110036.

पत्र संख्या /

3974 - 3990

दिनांक 14/01/20

सार्वजनिक नोटिस /सुचना

पत्र संख्या BDO/ Demarcation/Jind pur /2019-20/5767-70
दिनांक 07/10/2019 के द्वारा खसरा नंबर 49(1-15) ग्राम जिन्दपुर की
निशानदेही टी.एस.मशीन से करने के लिए प्राप्त हुआ है ।

अतः दिनांक 28/01/2020 समय 12-30PM पर उपरोक्त
खसरा नम्बरों के आस पास के भूमिधर/वस्तेदारान दिनांक /समय पर हाज़िर
मिले । सर्वेक्षक द्वारा मौके पर निशानदेही का कार्य पुरा किया जायेगे ।

10-01-2020
तहसीलदार (अलीपुर)

TEHSILDAR (ALIPUR)
तहसील अलीपुर दिल्ली
D.M. (NORTH OFFICE COMPLEX
ALIPUR, DELHI-110036

प्रतिलिपि:-

1. खंड विकास अधिकारी (उत्तर) अलीपुर दिल्ली ।
2. मैसर्ज मैप ऐज इन्फ्रास्ट्रक्चर (निजी) लिमिटेड 9/57 इक्लव विहार
वशुन्धरा गाज़ियाबाद उत्तर प्रदेश 201012.
3. अधिशासी अभियंता (CD-VI) सिचाई व बाढ़ नियंत्रण विभाग भारत
नगर दिल्ली 110052.
4. श्री राजबीर, सुंदर सिंह, जगबीर, सुखबीर सिंह पुत्र श्री कली राम पता
ग्राम जिन्दपुर दिल्ली ।
5. श्रीमति सरतो देवी पत्नी श्री सूरत सिंह पता ग्राम जिन्दपुर दिल्ली ।
6. श्री राकेश पुत्र श्री मांगे राम पता ग्राम जिन्दपुर दिल्ली ।
7. श्री सुरेश पुत्र श्री लाल पता ग्राम जिन्दपुर दिल्ली ।
8. श्री नानक चन्द पता ग्राम जिन्दपुर दिल्ली ।
9. श्री सुभाष पुत्र श्री केशो राम पता ग्राम जिन्दपुर दिल्ली ।
10. श्री बलराज पुत्र श्री करने पता ग्राम जिन्दपुर दिल्ली ।

11. श्री वीर सिंह , राजेंदर सिंह पुत्र श्री तारा चन्द पता ग्राम जिन्दपुर दिल्ली ।
12. श्री ईश्वर सिंह पुत्र श्री राय सिंह पता ग्राम जिन्दपुर दिल्ली ।
13. श्री लोकेश , हितेश पुत्र श्री रणबीर सिंह पता ग्राम जिन्दपुर दिल्ली।
14. श्री महेंदर सिंह पुत्र श्री छतर सिंह पता ग्राम जिन्दपुर दिल्ली ।
15. श्री शो राम पुत्र श्री मांगे राम
16. भूमिधर/वस्तेदारान ग्राम जिन्दपुर दिल्ली ।
17. हल्का पटवारी


10-01-2020
तहसीलदार (अलीपुर)
TEHSILDAR (ALIPUR)
D.M. (NORTH) OFFICE OF THE
तहसील अलीपुर दिल्ली
ALIPUR, DELHI-110036

कार्यालय उप दंडाधिकारी (अलीपुर)
कार्यालय जिलादंडाधिकारी (उत्तर) जी .टी . करनाल रोड, अलीपुर दिल्ली
110036.

पत्र संख्या /

3974-3990

दिनांक 14/01/20

सार्वजनिक नोटिस /सूचना

पत्र संख्या BDO/ Demarcation/Jind pur /2019-20/5767-70
दिनांक 07/10/2019 के द्वारा खसरा नंबर 49(1-15) ग्राम जिन्दपुर की
निशानदेही टी.एस.मशीन से करने के लिए प्राप्त हुआ है।

अतः दिनांक 28/01/2020 समय 12-30 PM पर उपरोक्त
खसरा नम्बरों के आस पास के भूमिधर/वस्तेदारान दिनांक /समय पर हाज़िर
मिले। सर्वेक्षक द्वारा मौके पर निशानदेही का कार्य पुरा किया जायेगे।

तहसीलदार (अलीपुर)

तहसील अलीपुर दिल्ली

प्रतिलिपि:-

1. खंड विकास अधिकारी (उत्तर) अलीपुर दिल्ली।
2. मैसर्ज मैप ऐज इन्फ्रास्ट्रक्चर (निजी) लिमिटेड 9/57 इक्लव विहार
वशुन्धरा गाज़ियाबाद उत्तर प्रदेश 201012.
3. अधिशासी अभियंता (CD-VI) सिचाई व बाढ़ नियंत्रण विभाग भारत
नगर दिल्ली 110052.
4. श्री राजबीर, सुंदर सिंह, जगबीर, सुखबीर सिंह पुत्र श्री कली राम पता
ग्राम जिन्दपुर दिल्ली।
5. श्रीमति सरतो देवी पत्नी श्री सूरत सिंह पता ग्राम जिन्दपुर दिल्ली।
6. श्री राकेश पुत्र श्री मांगे राम पता ग्राम जिन्दपुर दिल्ली।
7. श्री सुरेश पुत्र श्री लाल पता ग्राम जिन्दपुर दिल्ली।
8. श्री नानक चन्द पता ग्राम जिन्दपुर दिल्ली।
9. श्री सुभाष पुत्र श्री केशो राम पता ग्राम जिन्दपुर दिल्ली।
10. श्री बलराज पुत्र श्री करने पता ग्राम जिन्दपुर दिल्ली।

11. श्री वीर सिंह , राजेंदर सिंह पुत्र श्री तारा चन्द पता ग्राम जिन्दपुर दिल्ली ।
12. श्री ईश्वर सिंह पुत्र श्री राय सिंह पता ग्राम जिन्दपुर दिल्ली ।
13. श्री लोकेश , हितेश पुत्र श्री रणबीर सिंह पता ग्राम जिन्दपुर दिल्ली।
14. श्री महेंदर सिंह पुत्र श्री छतर सिंह पता ग्राम जिन्दपुर दिल्ली ।
15. श्री शो राम पुत्र श्री मांगे राम
16. भूमिधर/वस्तेदारान ग्राम जिन्दपुर दिल्ली ।
17. हल्का पटवारी

 10-01-2020
तहसीलदार (अलीपुर)
तहसील अलीपुर दिल्ली

कार्यालय उप दंडाधिकारी (अलीपुर)
कार्यालय जिलादंडाधिकारी (उत्तर) जी .टी . करनाल रोड, अलीपुर दिल्ली
110036.

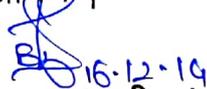
पत्र संख्या /

2847-52 दिनांक 16/12/19

सार्वजनिक नोटिस /सूचना

पत्र संख्या BDO/ Demarcation/Jind pur /2019-20/5767-70
दिनांक 07/10/2019 के द्वारा खसरा नंबर 49(1-15) ग्राम जिन्दपुर की
निशानदेही टी.एस.मशीन से करने के लिए प्राप्त हुआ है ।

अतः दिनांक 30/12/2019 समय 12 AM पर उपरोक्त
खसरा नम्बरों के आस पास के भूमिधर/वस्तेदारान दिनांक /समय पर हाज़िर
मिले । सर्वेक्षक द्वारा मौके पर निशानदेही का कार्य पुरा किया जायेगा ।


16-12-19
तहसीलदार (अलीपुर)
TEHSILDAR (ALIPUR)
तहसील अलीपुर दिल्ली
D.M. (NORTH) OFFICE COMPLEX
ALIPUR, DELHI-110036

प्रतिलिपि:-

1. खंड विकास अधिकारी (उत्तर) अलीपुर दिल्ली ।
2. मैसर्ज मैप ऐज इन्फ्रास्ट्रक्चर (निजी) लिमिटेड 9/57 इक्लव विहार
वशुन्धरा गाज़ियाबाद उत्तर प्रदेश 201012.
3. अधिशासी अभियंता सिचाई व बाढ़ नियंत्रण विभाग भारत नगर
दिल्ली 110052.
4. भूमिधर/वस्तेदारान ग्राम जिन्दपुर दिल्ली ।
5. हल्का पटवारी

नोट :- सभी पक्ष अपने को-शेयर को साथ लाये ।

कार्यालय उप दंडाधिकारी (अलीपुर)
कार्यालय जिलादंडाधिकारी (उत्तर) जी .टी . करनाल रोड, अलीपुर दिल्ली
110036.

पत्र संख्या /

2847-52 दिनांक 16/11/19

सार्वजनिक नोटिस /सूचना

पत्र संख्या BDO/ Demarcation/Jind pur /2019-20/5767-70
दिनांक 07/10/2019 के द्वारा खसरा नंबर 49(1-15) ग्राम जिन्दपुर की
निशानदेही टी.एस.मशीन से करने के लिए प्राप्त हुआ है ।

अतः दिनांक 30/11/2019 समय 12 AM पर उपरोक्त
खसरा नम्बरों के आस पास के भूमिधर/वस्तेदारान दिनांक /समय पर हाज़िर
मिले । सर्वेक्षक द्वारा मौके पर निशानदेही का कार्य पुरा किया जायेगा ।

TEHSILDAR ALI PUR
तहसीलदार (अलीपुर)
D.M. (NORTH) OFFICE COMPLEX
तहसील अलीपुर दिल्ली
16/11/19

प्रतिलिपि:-

1. खंड विकास अधिकारी (उत्तर) अलीपुर दिल्ली ।
2. मैसर्ज मैप ऐज इन्फ्रास्ट्रक्चर (निजी) लिमिटेड 9/57 इक्लव विहार
वशुन्धरा गाजियाबाद उत्तर प्रदेश 201012.
3. अधिशासी अभियंता सिचाई व बाढ़ नियंत्रण विभाग भारत नगर
दिल्ली 110052.
4. भूमिधर/वस्तेदारान ग्राम जिन्दपुर दिल्ली ।
5. हल्का पटवारी

नोट :- सभी पक्ष अपने को-शेयर को साथ लाये ।

कार्यालय उप दंडाधिकारी (अलीपुर)

कार्यालय जिलादंडाधिकारी (उत्तर)जी .टी .करनाल रोड, अलीपुर दिल्ली 110036.

पत्र संख्या / 265170 53-2654.

दिनांक 15/10/19.

सार्वजनिक नोटिस /सुचना

पत्र संख्या BDO(N)/ Demarcation/ Jind pur/2019-20/5767-70
दिनांक 07/10/2019 के द्वारा खसरा नंबर 49 (1-15) ग्राम जींद पुर की
निशानदेही टी.एस.मशीन से करने के लिए प्राप्त हुआ है ।

अतः 11/11/19 दिनांक 11.30 AM समय
पर उपरोक्त खसरा नम्बरों के आस पास के भूमिधर/वस्तेदारान दिनांक /समय
पर हाज़िर मिले । सर्वेक्षक द्वारा मौके पर निशानदेही का कार्य शुरू किया
जायेगा।

Cash
09/10/19
TEHSILDAR (ALIPUR)
तहसीलदार (अलीपुर)
D.M. (NORTH OFFICE COMPLEX)
तहसील अलीपुर दिल्ली
OK

प्रतिलिपि:-

- 1.खंड विकास अधिकारी (उत्तर) अलीपुर दिल्ली ।
- 2.मैसर्ज मैप ऐज इन्फ्रास्ट्रक्चर (निजी) लिमिटेड 9/57 इक्लव विहार
वशुन्धरा गाज़ियाबाद उत्तर प्रदेश 201012.
- 3.भूमिधर/वस्तेदारान ग्राम संगली पूना दिल्ली ।

4.इलका पञ्चायत जिन्दपुर

कापवाडी विधान देघी रकम 49 ग्राम जिन्दपुर दिल्ली

पत्र संख्या 3974-3990 तारीख 14/1/2020 के मुताबिक

कांग्रेस विधान देघी मोके पर पुहुंका। मोके पर महकमा 1800 (N) से भी वीरज निधु (EOM) एक्टिवा लखा म/s mapage Infrastructure (I) पर से भी अजप रात मप स्याक मशीन एक्टिवा व मोके पर ग्रामवासी भी एक्टिवा ग्राम जिन्दपुर से रकम 18/25 म (S/E) व 21/1 (N/W) 8/1 (N/W) 23/1 (N/W) में चमकडी के पत्र मोजुद ही इन पत्रो से सर्वेयर द्वारा खसप 49 की विधान देघी T.S.M. मशीन से शुरू की गयी।

ग्रामवासियों की मोजुदगी में सर्वेयर द्वारा 28/1/2020

खसरा मजबूत 49 के विधान मोके पर पर-2 द्वारा लगे गये विधान देघी पूर्ण रूप से 25/1/2020

ग्रामवासियों द्वारा
घातना को से व-फाल
विधान उपो

28/1/2020 (EOM)
28/1/2020

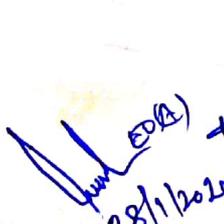
T.S.M. mapage
28.1.2020

P.T.O

मौके पर प्रदत्त से गांव को छोड़ो टाय नाम वनापगणे के
 निम्न लिखित व्यक्तियों के तक्रार सं० न० ५९ के
अन्तर आ रहे हैं।

<u>क्र०</u>	<u>नाम</u>
1	श्री लोकेश कुमा ५/० श्री मंगे राम
2	" सुरेश ५/० श्री लाल
3	" जोगीन्दर ५/० श्री केवोराम
4	" नानक चन्द ५/० श्री रामकंवा
5	" सुभाष ५/० श्री करण सिंह
6	" सजय कुमा ५/० श्री ध्यासी राम
7	" दिनेश ५/० श्री इश्वर सिंह
8	" राजेन्द्र - वीर सिंह ५/० श्री लालचन्द
9	" लोकेश ५/० श्री रनवीर सिंह

खसरा न० ५९ गांव जिन्दपुर की ७५ भासे निशाने दर्षी
 की रिपोर्ट विस्तार पूर्वक कम्प्यूटराइज नक्शे में दर्ज है।


 28/1/2020
 28/1/2020

नामवादी विधान देवी ख० न० ५९ (१-१५) गाँव जिन्दपुर

मुताबिक जोगाँव को विधान देवी ख० न० ५९ (१-१५) गाँव जिन्दपुर के लिये मौके पर पट्टिका / मौके पर श्री धीरज ठाकुर EOA महका ७७० (N) की तरफ से घोषित मिला / तथा मौके पर गाँव वासी भी घोषित है। इल्का पत्रापी मप गोच्चा घोषित है। ख० न० ५९ (१-१५) गाँव जिन्दपुर के मौके पर मिले गाँव वासियों द्वारा बताया गया कि मौके पर ख० न० ५९ (१-१५) के कोट तरफ सिमन लिखित कोटों के अंकान बने हैं जो सिमन पुष्पा है।

- | | | | | |
|----|---|------|----------|------|
| 1. | श्री राजकी पुत्र श्री कली राठ | ₹० | गाँववासी | |
| 2. | " सुन्दर सिंह S/O | -do- | ₹० | -do- |
| 3. | " जगदी सिंह S/O | -do- | ₹० | -do- |
| 4. | " सुरवीर सिंह S/O | -do- | ₹० | -do- |
| 5. | श्रीमती सलो देवी पत्नी स्व श्री सुरत सिंह | ₹० | -do- | |
| 6. | श्री राकेश S/O श्री भागे राठ | | -do- | |
| 7. | " सुरेश S/O श्री लाल | | -do- | |
| 8. | " मानक चन्द S/O | | -do- | |

9. श्री सुभाष 510 मिकोरान गाव वारी
10. " वलराज 510 " काठ " "
11. " शिव सिधं 510 " राप सिध " "
12. " वीर सिधं 510 " तारा-चंद्र " "
13. " राजेन्द्र सिधं 510 " तारा-चंद्र " "
14. " लोकराज 510 " शणवीर सिध " 4
15. " हितेश 510 " " " 4
16. " मेहनू सिध 510 " दंतल सिध " 4
17. " शैरान 510 " मागेरान " "

तथा 290 100 49 (145) म (कुदरकब म)

चारा दिवारी व फकि ही तथा कुदरकब म शाला
 चल रहा ही तथा 290 100 49 म किस तरफ Encroachment
 ही वह इसलिये विधान देवी की रिपोर्ट अपने कुदर
 पता-चलगा तथा आज सर्वेपत्र के ना आने के
 कारण विधान देवी का फकि नही हो सका तथा
 सर्वेपत्र का मोना व चक्रवर्ती के पत्था डिवा डिपेगपेड

30/12/19

30/12/19

30/12/19



MAPAGE INFRASTRUCTURE PVT. LTD.

9/57, Eklavya Vihar Sector-9, Vasundhara, Ghaziabad, (UP), INDIA - 201012

Telefax: 0120- 4376001, E-mail – mapageindia@rediffmail.com

Website: www.mapageindia.com

Ground survey using the above said references was conducted using Total Station in the presence of Officers & representatives as mentioned above, picking up all ground features viz. boundary walls, hut, road, buildings, nalas etc. & a digital map was prepared covering the entire concerned area.

4) Superimposition of Maps:

Digitized khasra Maps & Survey plans produced above were superimposed using the common reference points & ground situation was analyzed and the drawing was prepared. The drawing is being submitted as an enclosure with this report along with area statement. All the Revenue Maps have been scaled as per actual scale & dimensions observed from Masavis/Sazra before being superimposed on the Survey drawings. Each Village Map is superimposed using Reference points available as close as possible to the Village. Variations in the Village boundaries have been ignored, wherever found to be matching within a few gattas. For Villages in which reference points are not available OR not matching, village boundary is taken as reference to superimpose the Village Maps.

5) Preparation of Drawings & Report:

The drawing has been prepared using the data, facts & figures collected from site using Total Station. The concerned Khasra numbers 49 have been indicated in the Map. Location of these Khasra numbers & its dimensions have been prepared/shown after due consultation with Revenue officials. An area statement has been prepared indicating break-up of Khasra number 49, showing the status, as on date, as below:

Area statement of Khasra No. 49, Village Zindpur								
Khasra No.	S.No.	Area As per Rev. Records		Sqm.	Sqyd.	Area As per Actul/Proposed		Remarks
		Bigha	Biswa			Bigha	Biswa	
49	1			10.01	11.97	0.00	0.24	Galli
	2			644.21	770.46	0.00	15.28	Park
	3			98.90	118.28	0.00	2.35	Open
	4			201.56	241.06	0.00	4.78	Encroachment/In Built-Up area
	5			392.98	469.99	0.00	9.32	Road
	6			238.21	284.90	0.00	5.65	Encroachment/In Built-Up area
	Total		1	15	1585.86	1896.68	1	17.6
NIL	PARK			698.41	835.29	0	16.6	Area of Existing Park (ABCD- as shown in drawing)

PAN No.: AAGCM2240M

CIN: U74210DL2009PTC194492

GST No.: 09AAGCM2240M1ZB (UP)

Regd. Office: B-150, Ashok Nagar, Shahdara, Delhi-110092

Head Office: 55,56, Anekant Palace (1st & 11nd Floor) 29-Rajpur Road, Dehradun (U.A)-248001, INDIA Telefax:+91-135-2656226,3203565

E-mail: mapageindia@yahoo.com

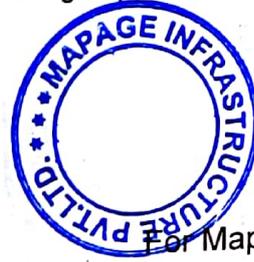




MAPAGE INFRASTRUCTURE PVT. LTD.

9/57, Eklavya Vihar Sector-9, Vasundhara, Ghaziabad, (UP), INDIA - 201012
Telefax: 0120- 4376001, E-mail – mapageindia@rediffmail.com
Website: www.mapageindia.com

Drawing No. N.DISTT./ZINDPUR KH.49/SRY-DE/20/R-0 is an integral part of this Report indicating the status of land as on date.

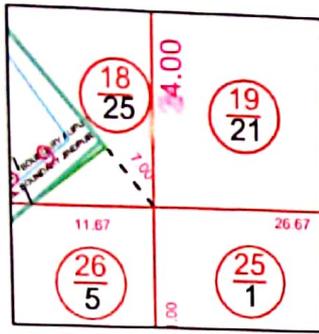


(B.S.PUNDIR)

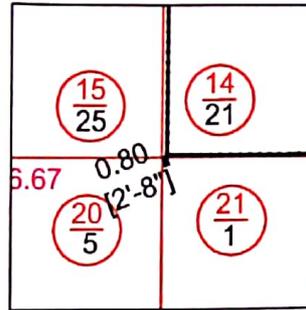
For MapAge Infrastructure Pvt. Ltd.

Encl: Drawing No. N.DISTT./ZINDPUR KH.49/SRY-DE/20/R-0

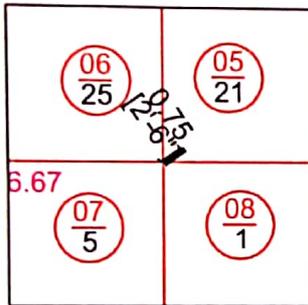
INSET MAP SHOWING LOCATION OF REF.POINTS IN CONCERNED VILLAGES



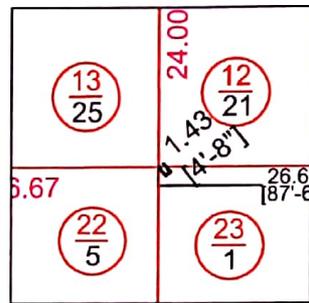
REF. POINT-1 IN VILL.
ZINDPUR
SOUTH EAST CORNER
OF KHASRA NO. 18/25



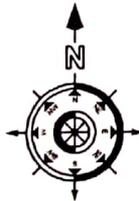
REF. POINT-2 IN VILL.
ZINDPUR
NORTH WEST CORNER
OF KHASRA NO. 21/1



REF. POINT-3 IN VILL.
ZINDPUR
NORTH WEST CORNER
OF KHASRA NO. 8/1



REF. POINT-4 IN VILL.
ZINDPUR
NORTH WEST CORNER
OF KHASRA NO. 23/1



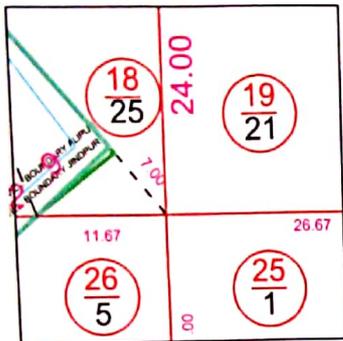
LEGEND	
ROAD	=====
BOUNDARY WALL	=====
BUILDING/HUT	=====
GRID LINE	=====
GHATTA DIMENSION	-----
ENCROACHMENT DIM.	-----
DIGITIZED KHASRA	=====
LARGE KHASRA	=====
KHASRA NO.	25
LARGE KHASRA NO.	49
CONCERNED KHASRA	49
ELECTRIC POLE	○ EP

- ALL THE SURVEY & MEASUREMENTS HAVE BEEN CONDUCTED ON THE BASIS OF REFERENCE POINTS PROVIDED BY PATWARI/KANUNGO FROM REVENUE DEPARTMENT.
- ALL DIMENSIONS AND LEVELS ARE IN METRES.

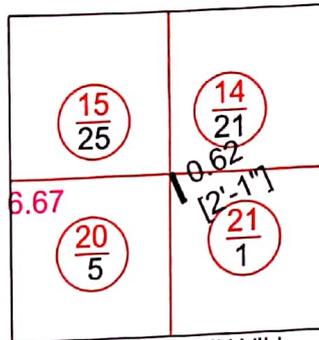
PROJECT: SURVEY & DEMARCATION WORK OF KHASRA NO.49 VILL. ZINDPUR				
DRAWING TITLE: SURVEY & DEMARCATION AT VILLAGE ZINDPUR				
SUBMITTED BY:  Mapage Infrastructure Pvt. Ltd. 9/57, EKLAVYA VIHAR, SECTOR-9, VASUNDHARA, GHAZIABAD (UP) INDIA TELEFAX-0120-4376001 EMAIL-mapageindia@gmail.com	DRWN	CHKD	APP'D	DATE
				JAN.- 2020
	DRAWING No.			SHEET NO.
	N.DISTT./ZINDPUR KH.49/SRY-DE/20/R-0			1/1
SCALE 1:500			REV.	0
			FORMAT	A4



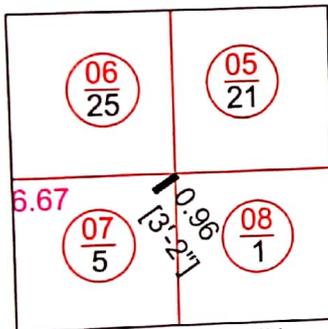
INSET MAP SHOWING LOCATION OF REF.POINTS IN CONCERNED VILLAGES



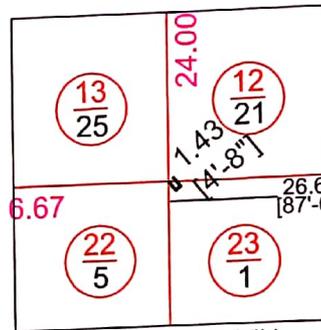
REF. POINT-1 IN VILL.
ZINDPUR
SOUTH EAST CORNER
OF KHASRA NO. 18/25



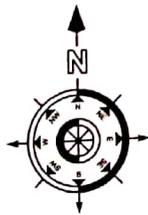
REF. POINT-2 IN VILL.
ZINDPUR
NORTH WEST CORNER
OF KHASRA NO. 21/1



REF. POINT-3 IN VILL.
ZINDPUR
NORTH WEST CORNER
OF KHASRA NO. 8/1



REF. POINT-4 IN VILL.
ZINDPUR
NORTH WEST CORNER
OF KHASRA NO. 23/1

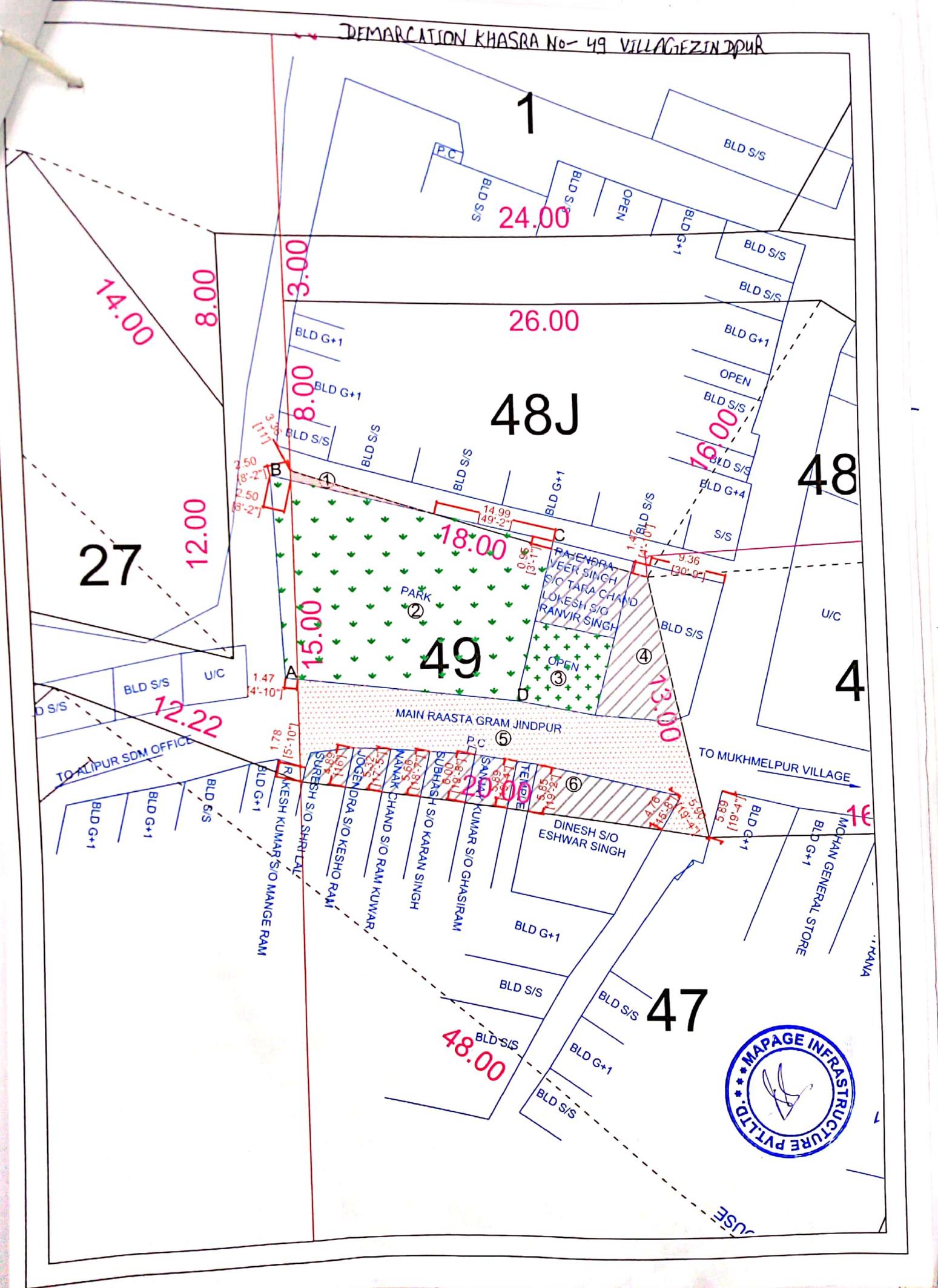


LEGEND	
ROAD	=====
BOUNDARY WALL	=====
BUILDING/HUT	▒▒▒▒▒▒▒▒▒▒
GRID LINE	=====
GHATTA DIMENSION	—26.67—
ENCROACHMENT DIM.	—13.11—
DIGITIZED KHASRA	=====
LARGE KHASRA	=====
KHASRA NO.	25
LARGE KHASRA NO.	49
CONCERNED KHASRA	49
ELECTRIC POLE	⊙ EP

- ALL THE SURVEY & MEASUREMENTS HAVE BEEN CONDUCTED ON THE BASIS OF REFERENCE POINTS PROVIDED BY PATWARI/KANUNGO FROM REVENUE DEPARTMENT.
- ALL DIMENSIONS AND LEVELS ARE IN METRES.

PROJECT: SURVEY & DEMARCATION WORK OF KHASRA NO.49				
VILL. ZINDPUR				
DRAWING TITLE: SURVEY & DEMARCATION AT VILLAGE ZINDPUR				
SUBMITTED BY: Mapege Infrastructure Pvt. Ltd. 9/57, EKLAVYA VIHAR, SECTOR-9, VASUNDHARA, GHAZIABAD (UP) INDIA TELEFAX-0120-4376001 EMAIL-mapageindia@gmail.com	DRWN	CHK'D	APP'D	DATE
				JAN.- 2020
	DRAWING No.			SHEET NO.
	N.DISTT./ZINDPUR KH.49/SRY-DE/20/R-0			1/1
SCALE 1 : 500				REV. 0
				FORMAT A4

DEMARCATION KHASRA No- 49 VILLAGE JINDPUR



27

48J

48

49

4

47

